2889

1[THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): The requisite information is given below:

Name of State	No. of vitlages (with population between 2,000 and 10,000)
(i) Assam	25
(ii) Orissa	123
(iii) Punjab	612
(iv) Rajasthan	136
(v) Uttar Pradesh	1502
(vi) West Bengal	246]

## D.A. TO CENTRAL GOVERNMENT EMPLOYEES

- 562. SHRI P. K. KUMARAN: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that the Central Government employees' organisations are demanding point-to-point (adjustment of dearness allowance at the end of every three months on the basis of consumers' price index;
- (b) if so, what is Government's reaction to that demand?

THE MINISTER OF FINANCE (SHRI T. T. KRISHNAMACHARI): (a) and (b) Such a demand was placed before the Dearness Allowance Enquiry Body by some associations, but the Body considered it impracticable on administrative and budgetary grounds.

## SHIFTING OF TEMPORARY SHOPS TO SUPER-MARKET

- 563. Shri M. P. BHARGAVA: Will the Minister of HEALTH be pleased to slate:
- (a) whether it is proposed to shift all the temporary shops from Janpath, Con-naught Circus and other places in New Delhi to time and decisions taken as to which offices the Super-market being construct-! ed;

(b) whether the rents of the shops in the Super-market have been fixed; and

to Questions

(c) what would be the basis of allotment of shops in the Super-market?

Tin: MINISTER OF HEALTH (DR. SUSIUL\ NAYAR): (a) and (b) No.

(c) The New Delhi Municipal Committee who are constructing this Supermarket have reported that no policy has yet been decided about the allotment of shops in the market.

## SHIFTING OF OFFICES FROM DELHI

- 564. SHRI SITARAM JAIPURIA: Will the Minister of WORKS AND HOUSING be pleased to state:
- (a) the names of offices which have been shifted from Delhi to other places during the last two years and the names of the places where they have been shifted;
- (b) the names of offices which are proposed to be shifted during the current year and where they are proposed to be shifted; and
- (c) what is Government's policy on shifting of offices from Delhi in view of acute shortage of accommodation?

THE MINISTER OF WORKS ANU HOUSING (SHRI MEHR CHAND KHANNA): (a) A statement (Annexure I) is laid on the Table of the Sabha. [See below]

- (b) A statement (Annexure II) is laid on the Table of the Sabha. It is not decided when or to which stations these offices will be shifted. [See below]
- (c) The position is reviewed from time to should be shifted from Delhi.